

**Chief Electrical Inspector and Collector of Electricity Duty,
State Service, Class-I (Under the Energy and
Petrochemicals Department) Recruitment Rules, 2004**

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**Chief Electrical Inspector and Collector of Electricity Duty,
State Service, Class-I (Under the Energy and
Petrochemicals Department) Recruitment Rules, 2004**

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India and in supersession of all the existing recruitment rules for the post of Commissioner of Electricity, the Governor of Gujarat hereby makes the following rules for Regulating recruitment to the post of Chief Electrical Inspector and Collector of Electricity Duty in the State Services, Class-I, under the Energy and Petrochemicals Department, namely:-

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